

DIVISION BENCH

O-147

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/414(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th April, 2021, 10:30 A.M

Name of the Company	PAWAN KUMAR GOENKA SOLE PROPRIETOR OF SWASTIK ENTERPRISES Vs. NAHORJAN TEA COMPANY PVT.LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (via video conference)

For the Operational Creditor

Mr. Ratul Das, Advocate

ORDER

Ld. Counsel for the Operational Creditor present.

List this matter on 16.07.2021 by which time parties are directed to complete the e-filing process.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**